

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

**Subject: Conference on Making Courtroom Practices Responsive
Towards the Victims of Sexual Offences.**

O R D E R

No: 727

Dated: 06/09/2018

In continuation to Order No.683 dated 29.08.2018, Sh. Mohinder Kumar Sharma, Principal District & Sessions Judge, Bhardwah is also nominated to attend the subject conference scheduled to be held on 08.09.2018 and 09.09.2018 at Seminar Hall, 7th Floor, Saket Courts, New Delhi.

By Order.

(Sanjay Dhar)
Registrar General

No: 35469-74/RS

Dated: 06/09/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Hon'ble the Chief Justice.
2. Registrar General, High Court of Delhi, New Delhi
3. Sh. Talwant Singh, District & Sessions Judge (HQs) Tis Hazari Courts, Delhi
4. Sh. Reetesh Singh, Joint Registrar, High Court of Delhi, New Delhi.
.... for information.
5. Concerned Officer for information and compliance,(copy of the schedule of training programme is enclosed herewith).
- ✓ 6. CPC e-Courts, High Court of J&K, Srinagar for information and with the request to upload the same on the official website of J&K High Court.

Registrar General